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**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 29.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 22/16	IA 01/17 & IA 51/17 in TP 88/16	Hearing	397/398	Jitendra Virwani vs. MRO-Tek. Ltd. & 10 Others.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. Mohana C
Adlaw Partners
9945674212

Respondents 1 & 11



2.) Sharanjith Shetty
AKS-Law associates

Petitioner



3) PARINA LALLA
NDS LAW PARTNERS

Respondent 2-10



ORDER

Counsel for petitioner is present. He reported he has filed amended copy of cause title. For carrying out amendment in the main petition and for hearing. List it on 26/09/2017.


MEMBER(J)


MEMBER(T)